

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 647 OF 2025

IN THE MATTER OF:-

NAZIR AHMAD SOFI & ORS.

...APPLICANTS

VERSUS

UNION TERRITORY OF JAMMU & KASHMIR
& OTHERS

...RESPONDENTS

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NDOH: 28.01.2026

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1.	RTI response dated 23.12.2025 given by the JKPCC with respect to the STP at Gupt Ganga filed by the Applicant	1

FILED BY



SAURABH SHARMA

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Place:- New Delhi

Dated: 27.01.2026



Government of Jammu & Kashmir (U.T)
Pollution Control Committee

Sheikh-ul-Alam Campus, Rajbagh, Near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorkmr@gmail.com Tel/fax 01942311842

Sh. Nazir Ahmad Sofi,
R/o Lane 1, Mehdi Abad, Lashkari Mohalla,
Gupt Ganga Nishat,
Srinagar.

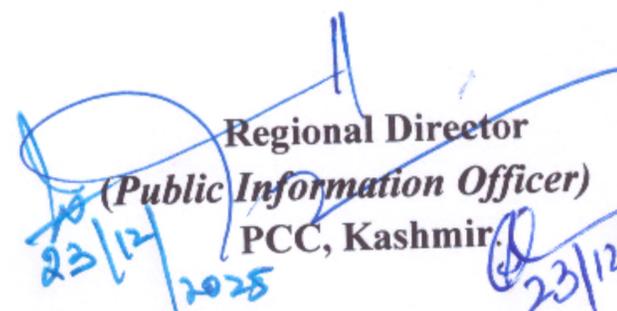
No: PCC/ROK/Estb/ RTI/76/2025/ 569-90

Dated: 23-12-2025.

Subject: - Reply to the application for information under RTI Act- 2005.

Apropos to the above on the noted subject, the reply sought from the Divisional Officer, PCC, District Srinagar vide No: JKPC/DO/ Sgr/RTI/25/494 dated: 22-12-2025 is here- in- below for information under RTI Act 2005.

S.No.	Question	Reply.
1.	Whether the J&K Pollution Control Committee has granted a No Objection Certificate (NoC) for the construction of the 30 MLD STP at Gupt Ganga, Nishat. If yes, kindly provide a certified copy of the NOC issued.	The J&K Pollution Control Committee has not issued any No Objection Certificate for the construction of the 30 MLD STP at Gupt Ganga, Nishat as per the available office records.
2.	A certified copy of the inspection/assessment report (including observations, findings, photographs, recommendations,if any) prepared by JKPC officials regarding: a. The proposed 30 MLD STP at Gupt Ganga, Nishat, and b. The weed and sludge dumping site located near the LCMA Enforcement Office, following the site visit conducted on 19/11/2025.	No such inspection/assessment report has been prepared by JKPC. No specific dumping location for weed/sludge has been designated or approved by JKPC at the said location. Only the unit of M/s CEF Srinagar Bio Fuel Pvt. Ltd. has incorporated a weed-drying area within its premises, and no other specific site for weed/sludge dumping stands incorporated or approved. Accordingly, no assessment/inspection report in this regard is available.
3.	A certified copy of the Consent to Establish (CTE), if granted, for the 30 MLD STP at Gupt Ganga, Nishat.	No, Consent to Establish (CTE) has been granted by JKPC in favour of the 30 MLD STP at Gupt Ganga, Nishat.


Regional Director
(Public Information Officer)
PCC, Kashmir
23/12/2025

Copy to the:-

1. Divisional Officer (APIO), PCC, District Srinagar for information. This is in reference to your letter No: JKPC/DO/ Sgr/RTI/25/494 dated: 22-12-2025.